## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## IA NO. 812 OF 2018 IN APPEAL NO. 127 OF 2018

Dated: 25<sup>th</sup> July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Shekhawati Transmission Service Company Ltd. .... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R-1

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran

Ms. Poorva Saigal Mr. Shubham Arya

Mr. Pulkit Agrawal for-2 to 5

Ms. Swapna Seshadri

Ms. Parichita Chowdhury for R-6

## <u>ORDER</u>

## Reserved for Order on I.A.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

js/vt